

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1003/IB/2018
NAME OF THE PETITIONER(S) : K.RAMESH & 39 OTHERS
NAME OF THE RESPONDENTS : TEBMA SHIPYARDS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

RAMALINGAM, VA
FOR KNS LAW CHAMBERS

COUNSEL FOR
CORPORATE DEBTOR

Rk

Sandeep kumar

In. Applicants.

for.

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor has filed the reply; copy of which is circulated to the other side. Matter is posted for arguments. Put up on 11.10.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk